

(b) whether Government have made any efforts to propagate road safety by publicity campaign through the Press, Radio and Television; and

(c) if so, the details thereof and the results achieved?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI SITARAM KESARI): (a) to (c) Information is being collected from the State Governments/Union Territory Administrations and will be laid on the table of the Sabha.

Setting up Ship Repairing Industries

10349. SHRI SATYAGOPAL MISRA: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether it is a fact that India is still dependent on other countries in regard to the ship repairing industries;

(b) if so, whether Government have taken any decision to overcome this problem by setting up ship repairing industries in our country during the Sixth Plan period;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI VEERENDRA PATIL): (a) to (d) The existing ship repairing facilities in India are not adequate to meet the repair demands of Indian vessels. All amount of Rs. 1550 crores has been included in the Sixth Five Year Plan for provision of shiprepair facilities. Separately, a 15-Year Perspective Plan for shiprepair facilities is under preparation. There is also a proposal by the Department of Defence Production for establishment of a Shiprepair Complex at Haldia. A final decision on the question of setting up of this Complex will be taken after taking into consideration all relevant aspects.

स्वास्थ्य तथा परिवार कल्याण मंत्री के वरिष्ठ व्यक्तिगत सहायक के बोधमुक्त करना

10350. श्री सुभाष यादव : क्या स्वास्थ्य और परिवार कल्याण मंत्री यह बताने को कृपा करेंगे कि इस तथ्य के बावजूद कि स्वास्थ्य और परिवार कल्याण मंत्री के वरिष्ठ व्यक्तिगत सहायक द्वारा समग्र-परिभ्रमण का झूठा दावा करने के विरुद्ध आरंभ सिद्ध हो गए थे, तो संघ लोक सेवा आयोग द्वारा केन्द्रीय सतर्कता आयोग रिपोर्ट, 1980 द्वारा उसे बोधमुक्त किए जाने का परामर्श दिए जाने के क्या कारण हैं ?

स्वास्थ्य और परिवार कल्याण मंत्रालय में उप मंत्री (कुमारी कमल बने. एम. जोशी): संघ लोक सेवा आयोग ने यह पाया कि जिस प्रमाण को लेकर आरंभ का सिद्ध करना था वह अपर्याप्त था और यह भी कि उपनयन-दस्तावेजों और बयान का जांच रिपोर्ट में निष्पक्ष मूल्यांकन नहीं किया गया। तदनुसार, संघ लोक सेवा आयोग ने अनुशासनिक प्राधिकारी को यह मलाह दी कि वे इस अधिकारी को संदेश लाभ देते हुए उसके विरुद्ध कार्यवाही समाप्त कर दें।

Production at Chittaranjan Locomotive Works

10351. SHRI BASUDEB ACHARYA: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Planning Commission has taken a decision to taper down the production target of the Chittaranjan Locomotive Works;

(b) if so, the reasons for the said tapering down of production at the said workshop;

(c) the production target of the workshop during the Fifth Five Year Plan and achievements made;

(d) the production target for the Sixth Five Year Plan and the allocation of funds made for this purpose.

(e) whether there is any reduction in the allocation; and

(f) if so, the reasons for the same?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) and (b) The production target at Chittaranjan Locomotive Works has been tapered down to accord with allocation made by the Planning Commission.

(c) During the Fifth Five Year Plan period Chittaranjan Locomotive Works produced 410 locomotives against a target of 412 locomotives.

(d) The Sixth Five Year Plan envisages acquisition of 780 locomotives in all by the Railways both from Chittaranjan Locomotive Works, Chittaranjan and Diesel Locomotive Works, Varanasi. Tentatively, the target for production at Chittaranjan Locomotive Works has been fixed at 253 electric locomotives and 140 Diesel locomotives both for Railways and various Public Sector Undertakings.

(e) No.

(f) Does not arise.

Expenditure on "Festival of India" in London

10352. SHRI PIUS TIRKEY: Will the Minister of EDUCATION be pleased to state:

(a) how much the Festival of India in London will cost;

(b) why this eight month long festival has been launched in United Kingdom, despite the fact that United Kingdom knows more about India than any other country;

(c) is it true that most of Indian organisations are keeping out of it; and

(d) has there been any protest and complaints against the festival from Indian organisations in United Kingdom?

THE MINISTER OF STATE IN THE MINISTRIES OF EDUCATION AND

SOCIAL WELFARE (SHRIMATI SHEILA KAUL): (a) The expenditure in England for Festival of India is mostly met by the Festival of India Trust in England and the different Museums. The Indian share of the expenditure is likely to be Rupee one crore to be met from Government budget and from sponsorship funds.

(b) The initiative for the Festival came from Government of Great Britain. The Government of India agreed to organise the Festival jointly to further strengthen Indo-British Relations.

(c) No, Sir.

(d) No, Sir.

12.0z hrs.

श्री आर. एन राकेश (चैल) : गढ़वाल के चुनाव के दौरान कांग्रेस (आई) के...

MR. SPEAKER: Not allowed.

(Interruptions)**

SHRI INDRAJIT GUPTA (Basirhat): I had sent you a very urgent call attention relating to unauthorised coming and going from India of Dr. Taylor. You have not let me know anything about it. You have said, we will find out. (Interruptions) we are told that the House is adjourning tomorrow. (Interruptions)

MR. SPEAKER: We have already allowed a question on that.

SHRI INDRAJIT GUPTA: Where is that?

MR. SPEAKER: It is in the list.

SHRI INDRAJIT GUPTA: It will never be reached in the Order Paper.

श्री रामादत्तार शास्त्री (पटना): क्वेश्चन से क्या होगा। यह बहुत गहरा का सवाल है। हम लोगों ने लिखा कर दिया है।

... (व्यवधान) ...